

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

CP (IB) No.705/9/NCLT/AHM/2019

**Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.02.2021**

Name of the Company:

Shalimar Paints Ltd
V/s
Anupam Industries Ltd

Section:

9 of the Insolvency & Bankruptcy Code, 2016

ORDER

Learned Counsel Mr. Pratik Thakkar appeared for Operational Creditor.

He submitted that withdrawal pursis is filed to withdraw the matter. Permission is granted.

Accordingly, CP(IB) 705 of 2019 stands disposed-off as withdrawn.

**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**

Dated this the 2nd day of February, 2021


**(MADAN B. GOSAVI)
MEMBER (JUDICIAL)**